

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4577
(To be answered on the 27th March 2025)**

**AIR CONNECTIVITY BETWEEN MOHALI, AMRITSAR AND HAZOOR
SAHIB (NANDED)**

4577. DR. DHARAMVIRA GANDHI

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) whether the Government has ensured permanent and reliable air connectivity between Mohali, Amritsar and Hazoor Sahib (Nanded) on repeated demands from Sikh devotees and interventions by the SGPC and if not, the reasons therefor;
- (b) whether it is true that flights between Amritsar-Hazoor Sahib and Mohali-Hazoor Sahib have remained suspended for a long period, causing inconvenience to pilgrims and if so, the details thereof along with the reasons therefor; and
- (c) the corrective steps being taken by the Government to restore these crucial flights and prevent future suspensions?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (c): Nanded, Amritsar and Chandigarh (Mohali) Airports are served airports as per the provisions of RCS-UDAN Scheme and thus the routes connecting these airports do not fall under the purview of the Scheme. With the repeal of the Air Corporation Act in March 1994, Indian domestic aviation was totally deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate with the compliance of Route Dispersal Guidelines (RDGs) issued by the Government, slot allocated by the respective airport operators and further approval of schedule from DGCA. Hence, it is up to the airline operator to consider the introduction or continuation of air services to/ from any city in the country depending on their operational and commercial viabilities.